

Office of the District Judge, Paschim Medinipur.

Establishment Order No. 49/

Dated, Paschim Medinipur,
the 1st day of May, 2021.

As per direction of the Hon'ble Court conveyed by correspondence bearing No. 1893-RG: dated-30.04.2021 and in consultation with the Higher Judicial Officers of this station, the following roster is prepared for the Higher Judicial Officers to attend the urgent matters both Judicial and Administrative and also act as vacation Judge respectively in the District Of Paschim Medinipur, during the forthcoming Summer Vacation 2021 from 03.05.2019 to 15.05.2019.

This arrangement is made in anticipation of the approval of the Hon'ble Court. The concerned Higher Judicial Officers may be empowered by the Hon'ble Court to hear and dispose of urgent matter under section 438 of the Cr. P.C., N.D.P.S Act, Prevention of Atrocities to S.C & S.T Act and any other Special Act.

Summer Vacation Roster, 2021

<u>Name of the Higher Judicial Officer who will act as Vacation Judge.</u>	<u>Date of Vacation Judge's File</u>	<u>Stand by Judicial Officer.</u>
Sri Uttam Bhattacharya, Additional District and Sessions Judge, Fast Track 1 st Court, Paschim Medinipur.	12.05.2021	Sri Rintu Sur, Additional District and Sessions Judge, Fast Track 2 nd Court, Paschim Medinipur.

Inform all concerned.


District Judge,
Paschim Medinipur.


Office of the District Judge, Paschim Medinipur

No. 6208(64) xvii - J

Dated, Paschim Medinipur,
the 1st day of May, 2021.

Copy forwarded for information and necessary action to:

1. All the Judicial officers under the Judgeship of Paschim Medinipur.
2. The Secretary, Bar association, Midnapore Sadar/ Ghatal/ Jhargram/ Garhbeta/Dantan, Paschim Medinipur.
3. The President, District Bar Association, Midnapore Sadar/ Ghatal/ Jhargram/ Garhbeta/Dantan, Paschim Medinipur.
4. The District Magistrate, Paschim Medinipur.
5. The Superintendent of Police, Paschim Medinipur/ Jharegram.
6. The Public Prosecutor, Paschim Medinipur.
7. The Government Pleader, Paschim Medinipur.
8. The Court inspector, Sadar Court, Paschim Medinipur.
9. The Registrar, Civil Courts, Paschim Medinipur.
10. The Registrar-in-Charge of Accounts Department/ Nezarath Department, Sadar, Paschim Medinipur for arrangement of Car, fuel etc.


District Judge,
Paschim Medinipur.